

## Annexure – 2

Name of the corporate debtor: Opto Infrastructure Limited; Date of commencement of CIRP: 25<sup>th</sup> July 2019;List of creditors as on: 13<sup>th</sup> January 2022**List of operational creditors (Government dues)**

S.No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that maybe set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	H. V. Sujatha Deputy Commissioner of Commercial Taxes (Audit)- 1.6, DGSTO-01, Bangalore	Central	04-02-2020	56,75,460	56,75,460	KVAT demand raised	No	NA	-	-	-	-	Claim pertains to KVAT Demand raised as per Reassessment order passed for FY 2010-11 and 2011-12
2	Prasanna Kumar G H Commercial Tax Officer (Audit)-1.1, DGSTO-01, Bangalore	Central	10-03-2020	1,66,588	1,66,588	KVAT demand raised	No	NA	-	-	-	-	Claim pertains to KVAT Demand raised as per Reassessment order passed for FY 2015-16.
				<b>58,42,048</b>	<b>58,42,048</b>			-	-	-	-	-	